

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.228 – IA/1089(AHM)2022
ITEM No.229 – IA/1095(AHM)2022
in
CP(IB)/30(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Holzwood Industries Pvt Ltd
V/s
Bohra Fashions Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv.

For the Respondent : Mr.Atul Sharma, Advocate i/b Mr. Shivam D Parikh, Adv.

ORDER

Ld. Proxy Counsel for the respondent requested for an adjournment. Let the matter be placed before regular bench on 15.03.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)